

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 377
ANSWERED ON 11TH AUGUST, 2016

CENTRAL ROAD FUND

*377. SHRI M.I. SHANAVAS:
SHRI RAHUL KASWAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Central Road Fund is put to use for construction of roads and if so, the details of funds accrued and utilised during the last three years, State and project-wise;
- (b) the details of the schemes and projects sanctioned across the country including Kerala and Rajasthan for development/construction of new highways and renovation of existing ones under the Central Road Fund (CRF);
- (c) whether some State Governments have expressed reservation over the quantum of funds released for the States for the purpose; and
- (d) if so, the steps taken by the Government to meet the demands of the State Governments?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 377 ANSWERED ON 11.08.2016 ASKED BY SHRI M.I. SHANAVAS AND SHRI RAHUL KASWAN REGARDING CENTRAL ROAD FUND

(a) to (d) The funds accrued under the Central Road Fund (CRF) during 2013-14, 2014-15 and 2015-16 were Rs. 19,263 crore, Rs. 26,108 crore and Rs. 69,809 crore (provisional) respectively.

This Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Apart from this, the Ministry also allocates funds for development of State Roads (non Rural Roads) and Roads of Economic Importance and Inter State Connectivity (EI&ISC) as per the provisions of the CRF Act, 2000 amended by the Finance Act from time to time. Year wise details of accrual/allocation of funds to States / Union Territories (UTs) and expenditure/release of funds under these schemes during the last three years are at Annexure-I.

The State-wise details of projects approved / sanctioned for development of State Roads under CRF and EI & ISC Schemes during the last three years, including for the States of Kerala and Rajasthan, are at Annexure-II & Annexure-III respectively.

The funds for development of State roads under CRF scheme are allocated to the States/UTs on the basis of 30 percent weightage to fuel consumption and 70 percent weightage to the geographical area. The fund under CRF is non-lapsable.

The Annual allocation of funds under CRF (State Roads) scheme and under EI &ISC schemes was about Rs. 2,910 crore and about Rs. 294 crore at Budget Estimate (BE) stage in 2015-16. However, the allocations have been significantly enhanced to Rs.10,993 crore and to Rs. 1,233 crore for works under CRF (State Roads) scheme and under EI &ISC schemes at BE 2016-17 respectively on account of increase in cess on petrol and high speed diesel (HSD) oil from Rs. 2 per litre to Rs. 6 per litre.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 377 ANSWERED ON 11.08.2016 ASKED BY SHRI M.I. SHANAVAS AND SHRI RAHUL KASWAN REGARDING CENTRAL ROAD FUND

Statement showing State/UT-wise accrual and release during the last three years under CRF

(Rs. In crore)

Sl. No.	Name of the States/UTs	2013-14		2014-15		2015-16 (provisional)	
		Accrual	Release*	Accrual	Release*	Accrual	Release
1	Andhra Pradesh	197.24	197.24	225.15	#73.12	137.51	178.13
2	Arunachal Pradesh	41.49	33.27	48.36	55.00	53.21	20.53
3	Assam	46.02	18.28	52.59	42.44	58.44	46.34
4	Bihar	64.38	45.47	73.73	83.36	81.70	80.88
5	Chhattisgarh	77.53	54.07	89.32	0.00	99.73	84.13
6	Goa	6.35	18.37	6.34	2.41	6.69	7.52
7	Gujarat	141.01	100.70	162.26	110.42	178.81	61.05
8	Haryana	66.42	66.42	73.73	73.73	80.25	79.45
9	Himachal Pradesh	32.19	24.80	37.26	0.00	41.00	95.14
10	Jammu & Kashmir	113.80	79.19	131.87	43.96	145.38	44.42
11	Jharkhand	51.46	46.14	59.46	17.74	66.29	9.10
12	Karnataka	138.06	138.06	160.14	170.51	179.98	164.46
13	Kerala	46.70	70.40	53.65	54.60	60.48	59.88
14	Madhya Pradesh	178.87	178.87	207.18	180.99	229.11	211.98
15	Maharashtra	236.67	621.40	269.28	100.00	292.50	432.85
16	Manipur	11.79	6.03	13.74	13.35	15.12	7.18
17	Meghalaya	14.06	11.40	16.12	5.14	17.74	5.51
18	Mizoram	10.88	0.00	12.68	4.23	13.96	4.70
19	Nagaland	8.84	5.55	10.04	5.95	11.05	0.11
20	Odisha	93.85	53.68	108.08	123.42	120.37	125.98
21	Punjab	56.22	55.83	62.89	27.58	68.62	48.22
22	Rajasthan	208.56	221.22	241.54	286.44	268.08	72.72
23	Sikkim	4.08	0.00	4.76	1.55	5.23	0.00
24	Tamil Nadu	129.90	127.82	153.01	155.09	161.95	160.33
25	Telangana	0.00	0.00	#	#81.84	109.32	108.23
26	Tripura	6.12	3.79	7.14	6.31	7.85	0.08
27	Uttarakhand	33.78	119.46	38.32	25.51	41.87	0.42
28	Uttar Pradesh	182.72	182.72	209.56	234.26	229.99	227.69
29	West Bengal	68.01	86.81	78.49	85.80	85.77	55.48
30	A&N Island	4.61	0.00	0.00	0.00	7.00	0.00
31	Chandigarh	4.95	0.00	2.11	0.00	2.66	0.70
32	Dadra & Nagar Haveli	2.32	0.00	0.00	0.00	1.34	0.00
33	Daman & Diu	1.75	0.00	0.00	0.00	1.00	0.00
34	Delhi	68.39	336.14	22.20	14.59	25.00	0.00
35	Lakshadweep	0.17	0.00	0.00	0.00	0.00	0.00
36	Puducherry	10.72	20.59	15.44	15.44	5.00	4.90

*Funds to some states have been released more than accrual of a state from the unspent balance of previous years of that States.

#Against Andhra Pradesh accrual Rs.225.15 crore, Rs.73.12 crore released for the State Andhra Pradesh and Rs.81.84 crore released for the Telangana.

Statement showing State/UT-wise allocation and release during the last three years under EI&ISC

(Rs. In crore)

S. No.	Name of the States/UTs	2013-14		2014-15		2015-16 (provisional)	
		Allocation	Release	Allocation	Release	Allocation	Release/ Expenditure
1	Andhra Pradesh	243.86	0.00	250.00	0.00	355.35	0.00
2	Arunachal Pradesh		12.45		9.26		22.43
3	Assam		0.00		0.93		6.30
4	Bihar		0.00		0.00		6.41
5	Chhattisgarh		0.00		0.00		0.00
6	Goa		0.00		0.00		7.89
7	Gujarat		0.00		15.16		6.13
8	Haryana		8.00		0.00		1.65
9	Himachal Pradesh		0.00		0.00		0.00
10	Jammu & Kashmir		15.00		12.00		0.00
11	Jharkhand		0.00		11.40		0.00
12	Karnataka		45.22		0.00		34.75
13	Kerala		0.00		20.56		0.00
14	Madhya Pradesh		0.00		0.00		0.00
15	Maharashtra		0.00		0.00		9.38
16	Manipur		4.53		0.00		12.72
17	Meghalaya		7.00		0.00		13.67
18	Mizoram		0.00		0.00		0.00
19	Nagaland		18.62		8.00		33.74
20	Odisha		0.00		0.00		18.06
21	Punjab		0.00		0.00		12.71
22	Rajasthan		61.91		0.00		8.21
23	Sikkim		31.74		0.00		0.00
24	Tamil Nadu		0.00		3.79		0.30
25	Telangana		0.00		0.00		2.17
25	Tripura		0.00		0.00		0.00
26	Uttarakhand		0.00		0.00		0.00
27	Uttar Pradesh		13.71		12.00		68.77
28	West Bengal	18.50	0.00	0.00			
	UTs						
29	A&N Island	18.36	0.00	1.00	0.00	0.00	
30	Chandigarh		0.00		0.00	0.00	
31	Dadra & Nagar Haveli		0.00		0.00	0.00	
32	Daman & Diu		0.00		0.00	0.00	
33	Delhi		0.00		0.00	0.00	
34	Lakshadweep		0.00		0.00	0.00	
35	Puducherry		0.00		0.00	1.79	

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 377 ANSWERED ON 11.08.2016 ASKED BY SHRI M.I. SHANAVAS AND SHRI RAHUL KASWAN REGARDING CENTRAL ROAD FUND

The State-wise details of projects approved for development of State Roads under CRF scheme during the last three years

(Amount in Rs. Crore)

Sl. No.	State/UT	2013-14		2014-15		2015-16	
		Nos.	Cost	Nos.	Cost	Nos.	Cost
	States						
1	Andhra Pradesh	55	584.25	-	-	1	5.50
2	Arunachal Pradesh	-	-	8	97.94	9	80.74
3	Assam	9	61.87	9	90.03	16	66.84
4	Bihar	5	205.74	9	124.67	-	-
5	Chhattisgarh	-	-	10	305.56	-	-
6	Goa	5	58.82	1	29.42	-	-
7	Gujarat	14	95.20	-	-	9	473.02
8	Haryana	4	99.53	-	-	11	280.91
9	Himachal Pradesh	6	48.93	14	55.59	44	197.01
10	Jammu & Kashmir	8	110.67	17	347.41	25	785.56
11	Jharkhand	2	98.21	2	16.25	5	252.71
12	Karnataka	256	1,000.00	15	70.50	-	-
13	Kerala	29	313.81	-	-	2	50.02
14	Madhya Pradesh	-	-	-	-	27	1,045.00
15	Maharashtra	38	440.40	85	1787.00	170	3,111.38
16	Manipur	-	-	-	-	4	35.49
17	Meghalaya	-	-	-	-	6	58.63
18	Mizoram	2	20.36	-	-	4	29.92
19	Nagaland	2	37.48	1	16.93	13	284.60
20	Odisha	7	136.64	4	70.86	22	257.73
21	Punjab	-	-	-	-	3	95.91
22	Rajasthan	49	311.92	14	342.03	56	1,762.28
23	Sikkim	-	-	4	17.55	4	32.55
24	Tamil Nadu	32	255.00	-	-	78	390.00
25	Telangana	58	615.75	-	-	-	-
26	Tripura	-	-	1	6.47	-	-
27	Uttar Pradesh	-	-	-	-	38	1,264.17
28	Uttarakhand	-	-	10	89.49	12	210.58
29	West Bengal	-	-	6	238.54	5	195.28
	UTs						
30	Delhi	3	163.07	-	-	-	-
31	A&N Islands	-	-	-	-	6	44.38
32	Puducherry	6	48.40	-	-	-	-

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 377 ANSWERED ON 11.08.2016 ASKED BY SHRI M.I. SHANAVAS AND SHRI RAHUL KASWAN REGARDING CENTRAL ROAD FUND

The State-wise details of projects sanctioned for development of State Roads under EI&ISC scheme during the last three years

(Amount in Rs. Crore)

Sl. No.	State/UT	2013-14		2014-15		2015-16	
		Nos.	Cost	Nos.	Cost	Nos.	Cost
	States						
1	Andhra Pradesh	-	-	-	-	1	20.20
2	Arunachal Pradesh	-	-	1	7.45	1	9.86
3	Assam	-	-	2	60.47	-	-
4	Bihar	-	-	2	23.96	-	-
5	Goa	-	-	1	9.06	-	-
6	Gujarat	2	21.93	-	-	-	-
7	Haryana	1	5.94	-	-	-	-
8	Himachal Pradesh	1	17.46	1	37.42	1	25.38
9	Jammu & Kashmir	-	-	-	-	1	158.84
10	Jharkhand	-	-	1	24.23	1	20.85
11	Karnataka	4	62.29	-	-	-	-
12	Maharashtra	1	78.65	-	-	1	649.50
13	Manipur	-	-	2	63.59	-	-
14	Meghalaya	-	-	-	-	1	60.15
15	Mizoram	-	-	1	23.97	-	-
16	Nagaland	1	40.77	2	56.97	2	53.81
17	Odisha	1	55.01	1	52.42	2	52.51
18	Punjab	1	4.64	1	12.15	-	-
19	Rajasthan	-	-	2	19.54	1	37.86
20	Tamil Nadu	5	39.03	-	-	2	90.91
21	Telangana	-	-	-	-	1	36.46
22	Uttar Pradesh	-	-	1	85.12	3	254.45
23	West Bengal	-	-	-	-	1	56.52
	UT						
24	Puducherry	1	3.48	-	-	-	-
